

C.A.No. 8315 OF 2003
ITEM No.58

Court No. 3

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.8315/2003(For Preliminary Directions)

HARMOHINDER SINGH PRADHAN

Appellant (s)

VERSUS

RANJEET SINGH TALWANDI & ORS.

Respondent (s)

Date : 17/11/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE ASHOK BHAN

For Appellant (s)Mr.R.K.Jain, Sr. adv.
Mr. Nidhesh Gupta, Adv.
Mr. Mohan Jaina, adv.
Mr. Naveen Singh, Adv.

Ms. S. Janani,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Appeal admitted.
As per Rules the appeal is to be listed on priority for hearing as soon as ready. List accordingly.

(Ajay Kr. Jain)
(Radha R. Bhatia)

Court Master
Court Master